

The Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest (Amendment) Bill, 2022 (Amendment of section 31)

SHRI KODIKUNNIL SURESH (MAVELIKKARA): Sir, I beg to move for leave to introduce a Bill further to amend the Securitization and Reconstruction of Financial Assets and Enforcement of Security of Interest Act, 2022.

माननीय सभापति : प्रश्न यह है :

?कि वित्तीय आस्तियों का प्रतिभूतिकरण और पुनर्गठन तथा प्रतिभूति हित का प्रवर्तन अधिनियम, 2002 का और संशोधन करने वाले विधेयक को पुरःस्थापित करने की अनुमति प्रदान की जाए ।?

प्रस्ताव स्वीकृत हुआ ।

SHRI KODIKUNNIL SURESH: Sir, I introduce the Bill.

HON. CHAIRPERSON: Item No. 68, Shri Margani Bharat.

13.07 hrs